

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A.No.508/2007

Friday, this the 7 th day of September, 2007.

CORAM :

HON'BLE Dr. K.B.S.RAJAN, JUDICIAL MEMBER

M.S.Kumaran, S/o Sankaran,
Now working as TDM (SS),
Naval Ship Repair Yard, Kochi. : **Applicant**

(By Advocate Mr.B.Renjith Marar)

Vs.

1. Commodore, Chief Staff Officer (P&A),
Estate Officer, Dawson Vihar,
Thykooodam, Kochi.
2. The Commodore Superintendent, NSRY, Kochi,
3. The Garrison Engineer, Kochi, NSRY, Kochi.
4. The Welfare Officer, Dawson Vihar,
Thykooodam Vytila.
5. The Estate Officer, Dawson Vihar,
Thykooodam Vytila. : **Respondents**

(By Advocate Shri TPM Ibrahim Khan, SCGSC)

The application having been heard on 7.9.2007, the Tribunal on the same day delivered the following :

ORDER

HON'BLE Dr. K.B.S.RAJAN, JUDICIAL MEMBER

In view of the communication dated 6.9.2007 (taken on record), whereby the applicant has expressed his willingness to surrender the quarters in question, the application has become infructuous and the same is, therefore, closed.

Dated the 7 th September, 2007.



**Dr. K.B.S.RAJAN
JUDICIAL MEMBER**